

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1282
TO BE ANSWERED ON 25.07.2016**

WORKERS UNDER ESI SCHEME

†1282. SHRI ASHWINI KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of workers presently availing the facility of Employees State Insurance (ESI) scheme and the percentage of such labourers out of the total number of labourers in the country, State/UT-wise;**
- (b) the number and details of hospitals/dispensaries under the ESI scheme functional in the country at present, State, UT-wise;**
- (c) whether the decision of raising the wage limit for availing the benefit of ESI Scheme has not yet been implemented;**
- (d) if so, the reasons therefor and the present status thereof;**
- (e) whether the Government has received proposals from certain States including Haryana regarding inclusion of those States and districts under ESI Scheme presently not covered under the scheme; and**
- (f) if so, the details thereof and the action taken by the Government thereon, State/UT-wise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): The number of insured persons availing Employees' State Insurance (ESI) facility, State/UT wise as on 31/3/2015 is as per Annexure-I. The ESI Act, 1948 is applicable to workers drawing wages upto Rs.15,000/- p.m., primarily in the organized sector in areas which have been notified by the Central Government under Section 1(3) of the said Act. The State/UT-wise data of labourers in the organized sector in the country is not maintained Centrally.

Contd..2/-

(b): There are 151 ESI hospitals and 1459 of ESI Dispensaries under ESI Scheme. State/UT-wise list is enclosed as per Annexure-II & III.

(c) & (d): A proposal for enhancing the wage limit from Rs. 15,000/- to Rs. 25,000/- was put up in the Standing Committee of ESIC on 15th June 2016. There were divergent views on the proposal of enhancement of wage ceiling and therefore it was decided that the issue requires detailed discussions with all stakeholders and all aspects need to be examined threadbare.

(e) & (f): Under 2nd Generation Reforms Agenda ESIC- 2.0, it was decided to extend the coverage of ESI Scheme throughout country in different phases. In first phase the whole district will be covered under ESI Scheme where the Scheme is partially implemented and in second phase the remaining districts where the Scheme is not implemented will be covered.

In State of Haryana, Faridabad District has been fully implemented. Proposal for implementation of remaining 20 Districts is awaited.

Number of Districts of State/UTs showing the details about proposal for implementation of Scheme along with action thereon is enclosed as per Annexure-IV.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.1282 FOR 25.07.2016 BY SHRI ASHWIN KUMAR REGARDING WORKERS UNDER ESIC.

State/UT-wise number of Employees and Insured Persons as on 31.03.2015

S.No.	State	Employees	Insured Persons
1	Andhra Pradesh	507880	553390
2	Telangana	978190	1093000
3	Assam	103586	112150
4	Meghalaya	7005	7420
5	Nagaland	775	875
6	Tripura	6581	6904
7	Sikkim	10253	10871
8	Bihar	113900	130730
9	Chandigarh	91490	103300
10	Chhattisgarh	232710	271670
11	Delhi	1039030	1184560
12	Goa	137470	165660
13	Gujarat	841600	967030
14	Haryana	1303070	1567090
15	Himachal Pradesh	199260	228380
16	Jammu	75770	88180
17	Jharkhand	218010	245300
18	Karnataka	1953890	2226010
19	Kerala	712910	775000
20	Madhya Pradesh	448190	511630
21	Maharashtra	2052490	2351860
22	Odisha	340050	378270
23	Puducherry	87890	99390
24	Punjab	714910	803300
25	Rajasthan	654760	744890
26	Tamil Nadu	2495620	2811560
27	Uttar Pradesh	1159740	1305150
28	Uttarakhand	313570	375810
29	West Bengal	1154370	1225150
	All India	17954970	20344530

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.1282 FOR 25.07.2016 BY SHRI ASHWIN KUMAR REGARDING WORKERS UNDER ESIC.

STATE-WISE LIST OF ESIC/ESIS HOSPITALS

Sl. No.	State-wise ESI Hospitals	Run by
	ANDHRA PRADESH	
1	Visakhapatnam	ESIS
2	Vijayawada	ESIS
3	Rajamundry	ESIS
4	Adoni	ESIS
5	Tripupathy	ESIS
	TELANGANA	
6	Nacharam	ESIC *
7	S.S. Sanathnagar	ESIS
8	Ramchandrapuram	ESIS
9	Warangal	ESIS
10	Sanathnagar	ESIS
11	Sirpurkagazanagar	ESIS
12	Nizamabad	
	ASSAM	
13	Beltola	ESIC *
	BIHAR	
14	Phulwari sharif	ESIC *
15	Munger	ESIS
16	Dalmia Nagar	ESIS
	CHANDIGARH	
17	Ram Darbar Chandigarh	ESIC *
	DELHI	
18	Basaidarapur	ESIC *
19	Rohini	ESIS
20	Okhla	ESIS
21	Jhilmil	ESIS
	GOA	
22	Margoa	ESIS
	GUJARAT	
23	Bapu nagar	ESIC *
24	Naroda (TB Hospital)	ESIS
25	Vapi	ESIS
26	Rajpur Hirpur	ESIS
27	Kalol	ESIS
28	Baroda	ESIS
29	Naroda(chest)	ESIS
30	Surat	ESIS
31	Rajkot	ESIS
32	Bhavnagar	ESIS
33	Jamnagar	ESIS
34	ESI Hospital (Chest) Baroda	ESIS

	HARYANA	
35	Faridabad	ESIC
36	Gurgaon	ESIC *
37	Manesar	ESIC
38	Jagadhari	ESIS
39	Panipat	ESIS
40	Ballabgarh	ESIS
41	Bhiwani	ESIS
	HIMACHAL PRADESH	
42	Baddi	ESIC *
43	Parwanoo	ESIS
	KARNATAKA	
44	Rajajinagar	ESIC *
45	Peenya	ESIC
46	Indiranagar	ESIS
47	Dandeli	ESIS
48	Devangare	ESIS
49	Hubli	ESIS
50	Mysore	ESIS
51	Mangalore	ESIS
52	Belgaum	ESIS
53	Shahbad	ESIS
	KERALA	
54	Asramam	ESIC *
55	Ezhukone	ESIC
56	Paripally	ESIC
57	Udyogmandal	ESIC
58	Allepy	ESIS
59	Ernakulam	ESIS
60	Mulamkunnathukam	ESIS
61	Olarikara	ESIS
62	Palakkad	ESIS
63	Perookada	ESIS
64	Vadavathur	ESIS
65	Feroke	ESIS
66	Thottada	ESIS
	MADHYA PRADESH	
67	Indore	ESIC *
68	Indore (T.B.)	ESIS
69	Ujjain	ESIS
70	Gwalior	ESIS
71	Bhopal	ESIS
72	Dewas	ESIS
73	Nagda	ESIS
	ODISHA	
74	Rourkela	ESIC *
75	Kansbahal	ESIS
76	Choudwar	ESIS
77	Jaykapur	ESIS
78	Brajrajnagar	ESIS
79	Bhubaneshwar	ESIS
	PUDUCHERRY	
80	Gorimedu	ESIS

	MAHARASHTRA	
81	Andheri	ESIC *
82	Ulhasnagar	ESIS
83	Thane	ESIS
84	Mulund	ESIS
85	Washi	ESIS
86	Worli	ESIS
87	Kandivali	ESIS
88	Sholapur	ESIS
89	Nasik	ESIS
90	Nagpur	ESIS
91	Aurangabad	ESIS
92	Chinchwad	ESIS
93	MGM	ESIS
	PUNJAB	
94	Ludhiana	ESIC *
95	Amritsar	ESIS
96	Jalandhar	ESIS
97	Mohali	ESIS
98	Phagwara	ESIS
99	Hoshiarpur	ESIS
100	Mandi Gobindgar	ESIS
101	Rajpura	ESIS
	RAJASTHAN	
102	Jaipur	ESIC *
103	Bhiwadi	ESIS
104	Kota	ESIS
105	Jodhpur	ESIS
106	Bhilwara	ESIS
107	Pali	ESIS
	TAMIL NADU	
108	ODC K.K.Nagar, Chennai	ESIC *
109	Tirunelveli	ESIS
110	Coimbatore	ESIS
111	Inavaram, Chennai	ESIS
112	Madurai	ESIS
113	Vellore	ESIS
114	Sivakasi	ESIS
115	Salem	ESIS
116	Hosure	ESIS
117	Tirucharapally	ESIS
	UTTAR PRADESH	
118	Noida	ESIC *
119	Kanpur	ESIS
120	Kanpur(Chest)	ESIS
121	Modhinagar	ESIS
122	Naini Allahabad	ESIS
123	Kanpur (MAT)	ESIS
124	Lucknow	ESIS
125	Sahibabad	ESIS
126	Agra	ESIS
127	Saharanpur	ESIS
128	Kidwai Nagar	ESIS
129	Bareilly	ESIS

130	Jajmau-Kanpur	ESIS
131	Aligarh	ESIS
132	Pipri	ESIS
133	Varanasi	ESIS
	WEST BENGAL	
134	ODC Thakurpur	ESIC *
135	Asansol	ESIS
136	Bellur Belly	ESIS
137	Baltikuri	ESIS
138	Gourhati	ESIS
139	Budge-Budge	ESIS
140	Kalyani	ESIS
141	Manicktola	ESIS
142	Kamarhati	ESIS
143	Sealdah	ESIS
144	Uluberia	ESIS
145	Serampore	ESIS
146	Bandel	ESIS
147	Durgapur	ESIS
	JHARKAND	
148	Adityapur	ESIC
149	Ranchi	ESIC
150	Maithan	ESIS
	JAMMU & KASHMIR	
151	Bari Brahmana, Jammu	ESIC *
NOTE:- <i>ESIC - Hospitals directly run by the ESI Corporation (* ESIC Model Hospital)</i> <i>ESIS - Hospitals run by the State Government.</i>		

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.1282 FOR 25.07.2016 BY SHRI ASHWIN KUMAR REGARDING WORKERS UNDER ESIC.

THE STATE-WISE DETAILS OF NUMBER OF DISPENSARIES.

Sl. No.	Name of State/UT	Dispensaries
1	Andhra Pradesh	77
2	Assam	26
3	Bihar	18
4	Chandigarh	2
5	Chhattisgarh	34
6	Delhi	33
7	Goa	12
8	Gujarat	104
9	Himachal Pradesh	15
10	Haryana	76
11	Jammu and Kashmir	10
12	Jharkhand	21
13	Karnataka	123
14	Kerala	139
15	Madhya Pradesh	42
16	Meghalaya	2
17	Maharashtra	64
18	Nagaland	1
19	Odisha	46
20	Puducherry	14
21	Punjab	70
22	Rajasthan	84
23	Sikkim	2
24	Tamil Nadu	210
25	Tripura	1
26	Uttar Pradesh	99
27	Uttrakhand	20
28	Telangana	70
29	West Bengal	44
Total		1459

Annexure-IV**STATEMENT REFERRED TO IN REPLY TO PARTs (e) & (f) OF LOK SABHA UNSTARRED QUESTION NO.1282 FOR 25.07.2016 BY SHRI ASHWIN KUMAR REGARDING WORKERS UNDER ESIC.**

SL. NO.	STATE/ UT	NO. OF DIST T.	NO. OF NON-IMPLEMENTED DISTT.	No. of implemented distt(full or part)	No. of Distt already notified	Proposal received for full implementation of partially implemented Distt.	Total No. Of Districts Implemented after 1/4/2016	No. of proposals under process
1	Andhra Pradesh	13	0	13	0	9	0	9
2	Bihar	38	22	16	0	16	0	16
3	Chhattisgarh	27	17	10	0	10	10	0
4	Goa	2	0	2	2		0	0
5	Gujarat	33	14	19	0	0	0	0
6	Haryana	21	0	21	0	1	1	0
7	Himachal Pradesh	12	5	7	0	0	0	0
8	Jammu and Kashmir	22	14	8	0	8	0	8
9	Jharkhand	24	15	9	0	9	9	0
10	Karnataka	30	0	30	0	30	26	4
11	Kerala	14	0	14	0	0	0	0
12	Madhya Pradesh	51	29	22	0	22	0	22
13	Maharashtra	36	14	22	0	20	0	20
14	Odisha	30	10	20	0	20	20	0
15	Punjab	22	1	21	0	6	6	0
16	Rajasthan	33	0	33	0	33	0	33
17	Tamilnadu	32	1	31	0	0	0	0
18	Telangana	10	0	10	1	9	6	3
19	Uttar Pradesh	76	35	41	0	0	0	0
20	Uttarakhand	13	7	6	0	4	2	2
21	West Bengal	20	5	15	1	0	0	0
22	Andaman Nicobar	3	2	1	1		0	0
23	Chandigarh	1	0	1	0		0	0
24	Dadra & Nagar Haveli	1	0	1	0		0	0
25	Daman & Diu	1	0	1	0		0	0
26	Delhi	11	0	11	11		0	0
27	Lakshadweep	1	1	0	0		0	0
28	Puducherry	2	0	2	2		0	0
29	Arunachal Pradesh	19	18	1	1	0	0	0
30	Assam	32	30	2	0		0	0
31	Manipur	9	9	0	0		0	0
32	Meghalaya	11	9	2	0		0	0
33	Mizoram	8	7	1	0		0	0
34	Nagaland	11	10	1	0		0	0
35	Sikkim	4	3	1	0		0	0
36	Tripura	8	7	1	0		0	0
	TOTAL	681	285	396	19	197	80	117
